

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

STARRED QUESTION NO:272

ANSWERED ON:25.07.2014

INDIGENOUS PRODUCTION OF FIGHTER AIRCRAFT AND MISSILES

Raghavan Shri M. K.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether fighter aircraft and missiles are being manufactured indigenously in the country and if so, the details thereof;
- (b) whether sufficient funds are available to purchase defence weapons / equipment and if so, the details thereof; and
- (c) the steps being taken or proposed to be taken by the Government to meet the requirement of defence weapons / equipment of Armed Forces indigenously?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI ARUN JAITLEY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 272 FOR ANSWER ON 25.7.2014

(a) M/s Hindustan Aeronautics Limited (HAL), a PSU under the Ministry of Defence is indigenously manufacturing Su-30 MKI fighter aircraft with transfer of technology from Russia.

The indigenously designed Light Combat Aircraft (LCA) is a multi-role supersonic fighter aircraft which has achieved Initial Operational Clearance in December, 2013. LCAs so far manufactured by HAL include 5 prototypes of LCA for Indian Air Force, 2 prototypes of LCA for Indian Navy and 7 Limited Series Production LCAs for Indian Air Force.

The missiles being manufactured indigenously in the country include Akash Surface to Air Missile, Agni series, Prithvi series, BrahMos missiles and three varieties of anti Tank Guided Missiles, namely KONKURS-M, MILAN-2T and INVAR Missiles.

(b) Sufficient funds have been provided in the Budget for 2014-15 under capital acquisition to meet the requirement on account of purchase of defence weapons / equipments. The budget provisions apart from meeting the committed liabilities also include the provision for new schemes expected to be concluded during the current year.

(c) With a view to encourage defence procurement from indigenous sources, Defence Procurement Procedure (DPP) has been amended to give preference to "Buy (Indian)" and "Buy and Make (Indian)" categories over "Buy (Global)" category of procurements. Besides, the procedure for "Buy and Make (Indian)" has also been simplified to make it more attractive for the Indian Industry. Other steps to encourage domestic manufacturing include pruning of the list of defence products requiring industrial licensing, streamlining the procedure for industrial licensing and finalisation of security manual for defence industries. Further, in the Union Budget 2014-15 it has been announced that the composite cap of foreign exchange is being raised to 49% with full Indian management and control through FIPB route for defence sector.